

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2017

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

NTPC Limited **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Partiksha Chaturvedi

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-5

ORDER

Appellant placed on record a chart/table indicating the common issues which could be disposed of in the batch matters apart from hearing respective disputes in the appeals. Respondents to verify the same and submit their response within two weeks.

List the matter for further hearing on **17.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson